

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal No. 95 of 2013

Dated : 13th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**BMM Ispat Ltd. ... Appellant(s)
Versus
Bangalore Electricity Supply Co. Ltd. & Ors ...Respondent(s)**

Counsel for the Appellant (s) :

Counsel for the Respondent(s): Ms. Anupama Hebbar

ORDER

The Learned Counsel for the Appellant is absent. He has circulated a letter seeking for adjournment. The Learned Counsel for the Respondent is present.

Post the matter for further hearing on **09.04.2014 at Delhi Bench.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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